मिलना है, इस कजह से नहीं आ सकूंगा हालांकि मैं सदन में आकर स्टेटमेंट देना चाहता था। बात आपकी बिल्कुल सही है। लेकिन, जो डेकोरम है उसको मेन्टेन किया गया है और प्रापर रिस्पेक्ट हाउस को प्रदान की गयी है।

उपसभाध्यक्ष (भी त्रिलोकीनाथ **बतुर्वेदी):** प्रेसीडेंट का सवाल नहीं है। अब मैं आप सबकी आज्ञा से बोम्मई जी से कहूंगा कि वे अपना बक्तव्य पढ़ें....(क्वबान) देखिए, यह बहुत महत्वपूर्ण सेटीनरी सेलीबरेशंस का प्रश्न है। कृपका शांतिपूर्वक सुने।

SHRI H. HANUMANTHAPPA: It should not be taken as a precedent.

STATEMENT BY MINISTER

Celebration of Birth Centenary of Netaji Subhas Chandra Bose

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI SR. BOMMAI): Mr. Vice-Chairman, Sir, I want to explain to the House that this subject comes under my Department. For the information of the hon. Members I want to say that I should have made this statement even in the Lok Sabha also.

Recently, a concern has been expressed in this House as well as outside about the celebration of birth centenary of Netaji Subhash Chandra Bose.

Let me first of all dispel all doubts in this regard. The Govenment of India had set up, as far back as in November, 1995, a National Committee under the chairmanship of the Prime Minister to celebrate the birth centenary of Netaji in a befitting manner. The National Committee met on 5th December, 1995 and decided that the celebrations would commence on 23rd January, 1997 and continue for one year thereafter. The National Committee had also constituted a Sub-Committee and had entrusted to it the task of preparing an action plan for the celebrations. This Sub-Committee met on 25th October, 1996 and formulated programmes for the inauguarl function on 23rd January, 1997 as well as

during the centenary year. The Prime Minister also met the Floor Leaders of both the Houses of the Parliament on 9th December, 1996 to discuss the manner in which we should celebrate this event. The Sub-Committee is giving a final shape to the programmes and activities of the centenary year in the light of the suggestions received.

The Deputy Chairman in the Chair

I would like to inform the Hon'ble Members that the Government shall do its utmost to make the birth centenary clebrations of Netaji, in co-operation with the people of India, a memorable event of our national life befitting the great and momentous contribution made by Netaji to our freedom struggle. Netaji enjoys great respect and affection amongst the people of India from all parts and the celebration would be designed to reflect this in full measure.

There is a suggestion that 23rd January should be declared as the Rashtriya Sewa Divas (National Service Day) or Rashtriya Shourya Divas (National Day of Courage) on the pattern of Children's Day (14th November and Teachers' Day (5th September). We shall welcome more suggestions in this regard so that the birthday of Netaji is commemorated by posterity in a befitting manner.

It is proposed to declare 23rd January, 1997, the day of the commencement of the Centenary Celebrations, an administrative holiday and to have an inaugural function on that day at the Red Fort. A commemorative stamp on Netaji will also be released in that function.

During the centenary year, commemorative coins in the memory of Netaji will be issued; a biographical film will be released; and a biography will be published and circulated. The Government of India will also give finnacial support for bringing out the collected works of Netaji Subhash Chandra Bose.

The Government also plans to have a suitable memorial for Netaji and the INA. The memorial of Netaji can be in Cuttack, where he was born or any other suitable place. The INA memorial can be at Moirang in Manipur. The Swatantrata Sangram Sangrahalaya and Swatantrata Senani Smarak set up in the Red Fort—Salimgarh Fort Complex will be strengthened.

To ensure that the birth centenary is celebrated throughout the country, Chief Ministers of all the States and Union Territories have been requested to plan and organise suitable programmes and activities. Seminars, debates, quiz and painting competitions will be organised in schools and colleges throughout the country.

Also, since the birth centenary celebration would eventually overlap with the 50th anniversary of India's Independece, an effort would be made to integrate them in an enriching manner.

I am confident that the co-operation of all the Members of this august House shall be forthcoming in full measure in our endeavour to celebrate this birth centenary in a befitting manner.

THE DEPUTY CHAIRMAN: Everybody is clapping on such a thing. I don't think you need any more clarifications. (*Interruptions*) All of us can congratulate the Minister that he is doing a good job. (*Interruptions*)

SHRI JOHN F. FERNANDES (Goa): Madam, I would like to give one suggestion. A statue can be installed in the Parliament House complex. (Interruptions)

SHRI S.R. BOMMAI: Madam; 1 have already made an appeal to the Member to give their suggestions in writing. (*Interruptions*)

SHRI JOHN F. FERNANDES: This is going on record.

THE DEPUTY CHAIRMAN: Agreed, it is a part of the record of the House, which is very important. When

you suggest that Netaji's statue should be installed in the Parliament House, it is fine. But to make it more concrete so that it goes into his file, I think everybody who has got some very good suggestions, can give them to the Minister. (Interruptions)

SHRI VAYALAR RAVI (Kerala): I want one clarification. In his statement, the Minister has stated that the State Governments have been asked to organise seminars and everything. As he formed a Sub-Committee here, will he insure that the State Government also form such committees, if they have not formed?

SHRI S.R. BOMMAI: I have already written to them that the State-level committee should also be constituted.

SHRI BRATIN SENGUPTA (West Bengal): Madam Deputy Chairperson, may I request the Minister to declare 23rd January as a national holiday? It should not only be an administrative holdiay but should also be a permanent holiday. (*Interruptions*)

SHRI DIPANKAR MUKHERJEE (West Bengal): Madam, instead of an administrative holiday, it should be a national holiday. (Interruptions)

SHRI BRATIN SENGUPTA: May we request him to make it a permanent national holiday?

THE DEPUTY CHAIRMAN: I think it is Rashtriya Sewa Divas. (*Interruptions*) It is a sewa divas when all of us should do sewa, not just sit at home and enjoy a holiday. (*Interruptions*)

SHRI DIPANKAR MUKHERJEE: Madam, in the statement, 23rd January has been stated as an administrative holiday. The formulation Administrative holiday' is not a befitting formulation. It should be a national holiday. (Interruptions)

SHRI S.R. BOMMAI: Apart from observing it as Rashtriya Sewa Divas. (*Interruptions*) But it should be only for that particular day and not for subsequent years. (*Interruptions*)

THE DEPUTY CHAIRMAN: He said that it should be only for that particular day and not for subsequent years. It should not be for all times to come. (*Interruptions*)

SHRI S.B. CHAVAN (Maharashtra): Madam, in fact, this was the only point that I had raised when the Prime Minister discussed with all the party leaders about their views, and I said that this is not the way of celebrating the birthdays of great men. Actually, if you have to count the number of days when we have the holidays, then we will have to count how many working days are still left for working. So, kindly don't honour these great men by merely declaring a public holiday. It is all right. The centenary year is a special occasion. On that day, you may have a holiday. But thereafter, don't make it a regular annua) feature. That is the only point that I have.

Secondly, for celebrations in Calcutta, they had asked for funds, to be provided by the Government of India.

Mohinder Pal

You seem to have agreed to give a part of it. I believe that the rest of the money will be forthcoming during the course of 1996 itself and you will not postpone it.

THE DEPUTY CHAIRMAN. That is a good suggestion because we have so many such great leaders that a time will come when we will have only holidays. We have more than 360 leaders and they were all born almost at the same time. So, there will be one year when we wouldn't work and every year we wouldn't work.

Mr. Sengupta, you have already made your point.

SHRI BRATIN SENGUPTA. I am sorry. I couldn't finish.

THE DEPUTY CHAIRMAN: Oh! You are beyond holiday! Okay.

SHRI BRATIN SENGUPTA: There is a Boax forest in North Bengal where Netaji Subhash Bose had spent quite a significant period of his life. The West Bengal Tourism Department is undertaking certain projects to make it a pilgrimage spot. Will the Government of India help in that respect? Will the actions of all State Governments, as suggested by Mr. Vayalar Ravi, be monitored? Will they be requested to participate in this National Celebration? Will funds be released to all the State Governments including West Bengal which was part and parcel of Netaji Subhash Chandra Bose's life? Will the Vice-Chancellors, eminent citizens and other different sections of the people be involved in this process?

THE DEPUTY CHAIRMAN: There are two more names, Mr. Minister. Let them finish. You can answer them together.

PROF. (SHRIMATI) BHARATI RAY (West Bengal): Madam, today is the 20th of December. Just one month is left. The subcommittee is still giving a shape to the programme. When will it finalise the programme? Last minute finalisation results in bad planning, and poor shows. Therefore, I request that the programme be finalised by next week.

The next point is that the programme seems to be a little unimaginative. May I humbly suggest a simple proposal? I see that a biography of Netaji will be published and circulated. May I suggest that books for children on Netaji Subhash Bose be written by litteratures who write in regional language and not by historians like me? Litterateurs will be able to write

interesting children's books on Netaji's life and his work.

The third point is this. I find from my experience that when the notice of seminars, debates, quiz, painting competitions, etc., reaches us, we hurriedly do something. Nothing is seriously done—no planning, no advertisement, no genuine participation at all. If these are to be really planned, let the circulars reach the schools and colleges in time.

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): Madam Deputy Chairperson, I have just four questions to put or suggestions to make. The first one is this. Andaman and* Nicobar Islands were called as Shaheed and Swaraj by, Netaji Subhas Chandra Bose. Will the Government of India rename these islands as Shaheed and Swaraj during this Centenary Celebrations?

The second question or suggestion is that Netaji Subhash Bose spent a lot of time in Cambridge, Malaysia, Myanmar and Austria. I don't want to go into the details of these places. Will the Government of India get in touch with the concerned Governments and set up a plaque stating that Subhash Chandra Bose lived in those countries from such and such year to such and such year as was done in the case of many other national leaders? In Cambridge where he studied we have still some people who are his contemporaries. I know, at least, two persons. In Malaysia he used to go to our Ramakrishna Mission. The places are immaterial. A few places are well known.

The third question or suggestion is this. What kinds of programmes are being worked out for the children, young men and women, students and so on, apart from the sports institution? The coming generation would know more and more about Netaji Subhash Chandra Bose and

about persons of his generation like Maulana Azad, Pandit Nehru and others. They should start certain programmes not only for the older generation but also for the younger generation which should be of a continuing nature which inculcate in

the people the spirit of nationalism, patriotism and national integration. My last

point is this. Would the Minister consider setting up of new institutions particularly relating to women's welfare? Such institutions should be named after Netaji Sub-has Chandra Bose. I am not saying that old institutions should be renamed. New institutions should be set up in some parts of the country, particularly in the North-East.

SHRI JOHN F. FERNANDES: Madam, I would suggest that there should be a rehabilitation scheme for war widows and there should be an award for ex-servicemen on a permanent basis. Most of the ex-servicemen and war widows are facing a lot of hardships. The Government can have an award for them.

THE DEPUTY CHAIRMAN: Mr. Fernandes, are you talking about INA?

SHRI JOHN F. FERNANDES: Madam, not only INA, ex-servicemen in general.

SHRI DIPANKAR MUKHERJEE: Madam, I want to bring to the notice of the House as well as the hon. Minister only one point. There is a suggestion that 23rd January should be declared Rashtriya Sewa Divas or Rashtriya Shourya Divas. So far as planning is concerned, Netaji was the initiator. When he first became the Congress President in Haripura Congress in 1937, he was the first who spoke about national planning. He formed a Planning Committee and Pandit Nehru was made Chairman of the Plan-

ning Committee. So Netaji's conception about planning for this country should also be reflected in whatever we do for Netaji, not only his fighting days in INA.

THE DEPUTY CHAIRMAN: Mr. Minister.

SHRIMATI CHANDRA KALA PANDEY (West Bengal): Madam,...

THE DEPUTY CHAIRMAN: This is not the way. If you have any suggestion, you give it in writing to the hon. Minister. We have to finish somewhere. If you like, you send your suggestions to the Minister. You did not give your name It is not there.

SHRI JALALUDIN ANSARI (Bihar): Madam, she wants to say......

THE DEPUTY CHAIRMAN: I am not allowing. Mr. Ansari, please sit down. Don't take advantage of my patience. I have allowed so many Members to speak because of the respect for Netaji. But this is not the way. I don't mind anybody making suggestions. Let us go by a certain procedure. This is a House. This is not my Chamber where you just get up and say anything. Let us go by a certain procedure. The Minister has got up thrice to speak and I had to tell him, "Please sit down". It does not look proper. Mr. Ansari, don't make a habit of just getting up and speaking without my permission.

SHRI S.R. BOMMAI: Madam, as I have already stated, I have written letters to all the Chief Ministers and the Governors to take up celebrations and to constitute committees. There is no question of giving financial assistance to States. States should also come forward and spend money on celebrating the Birth Centenary of Netaji. I must mention here

that the Sub-Committee met only yesterday. It has taken certain decisions. It has been decided to release a small book on his biography giving his life history, for children and students. It would be translated in all languages. It will be done. A documentary will also be made. Memorials will be built in a number of places including the Andaman and Nicobar islands. A mention of Malaysia was also made in the Committee. Wherver he had gone in connection with the activities of the INA, a proper mero-rial will be built there. We will consider all your suggestions and an appropriate decision will be taken. The Government is thinking of having foundation in the name of Netaji. As Mr. Chavan said, a memorail will be built in Calcutta where he lived. We have already sanctioned Rs. 3 crores for this purpose. A part of the amount has already been released. The we will have a national museum in the Red Fort. I expressed my view in the Committee that it should be on the lines of Leningrad. The Sacrifices of millions of people in the war have been depicted there. We can have a similar kind of memorial in Delhi also. The 50 years of indpendence could also be combined with it. We can have a memorial depicting the freedom struggle as well as our achievements. This could become a place of tourist attraaction; at the same time it could be a source of inspiration for this generation. We are contacting other countries. I have asked our missions outside to take up this matter. I am thankful to all Members for their suggestions. If they have have suggestions, they are most welcome.

उपसभापतिः चन्द्रकला पांडेय जी, आप अपना जरूर लिखकर भेज टीजिएगा।

SPECIAL MENTIONS

Air Pollution in Delhi and the Need for Pollution Control Measures with Immediate Effect

SHRI RAMACHANDRAN PILLAI (KERALA): Madam, through you I